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DECLARATION OF ASSETS AND LIABILITES BY ABIDUR RAHMAN

I, ABIDUR RAHMAN S/o MOEEDUR RAHMAN, Aged-62 years Resident of Village+P.O.- CHANDRADEI, Distt.-ARARIA, Bihar give herein below the details of the Assets (Immovable, Movable Bank Balance) etc.

(1) Details of PAN and Status of Filing of Income Tax return :

Sr. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	Total Income shown in income Tax Return (in Rupees)
1	Self	AEVPR9547J	2025-2026	NIL
2	Spouse	AEXPA0304C	2025-2026	NIL
3	Dependent-1	ADPPZ4800M	NIL	NIL
4	Dependent-2	OSVPS2465E	NIL	NIL
5	Dependent-3	NIL	NIL	NIL

A. Details of movable assets :

S. No.	Description	Self	Spouse	Dependent-1 (Son)	Dependent-2 (Daughter)	Dependent-3	Dependent-4
			<i>Nuzhat Ara</i>	<i>Noor Zeba</i>	<i>Noor Sehar</i>		
(i)	Cash in hand	70000/-	25000/-	Nil	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDR.s Term Deposits and all other type of deposits including saving account(s), Deposits with Financial Companies and Co-operative Societies and the account in cash such deposit	(1)U.B.G.B. Chandradei A/c No. 1007501010004466 Rs.80334.54/- (2) SBI Bihar Vidhan Mandal A/c No. 20324811004 Rs. 595572.00	CBI Araria A/c No. 2020059194 Rs. 135431.00	HDFC Araria A/c No. 50100561255103 Rs. 6387.00	HDFC Araria A/c No. 50100561254600 Rs. 6824.00 SBI, A/c no.- 43561530767 Rs. 2134.00	Nil	Nil
(iii)	Details of investment in Bonds, Debentures (s) have taken cognizance	Nil	Nil	Nil	Nil	Nil	Nil

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6	NAME	Permanent Account Number (PAN)	Year for which last Income Tax Return filed	Total Income Shown		
	(a) Candidate	AEVPR9547J	2023	Nil		
	(b) Spouse	AEXPA0304C	2023	Nil		
	(c) Dependents 1 & 2	ADPPZ4800M & OSVPS2465E	Nil	Nil		
7	Details of Assets and Liabilities is rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A	Movable Assets (Total value)	25,60,000.00	15,00,000.00	Nil	Nil	Nil
B	Immovable Assets	Nil	Nil	Nil	Nil	Nil
	(i) Purchase Price and Development Cost of Immovable property	10,60,000.00	15,80,000.00	Nil	Nil	Nil
	(ii) Any Investment on the property by way of development, construction etc.	Nil	1,05,000.00	Nil	Nil	Nil
	(iii) Approximate Current Market Price of Assets (Total Value)	2,70,50,000/-	50,10,000.00	Nil	Nil	Nil
8	Liabilities	Nil	Nil	Nil	Nil	Nil
	(i) Government Dues (Total)	Nil	Nil	Nil	Nil	Nil
	(ii) Loans from Bank Financial Institutions and Others (Total)	Nil	Nil	Nil	Nil	Nil
9	<p>Highest educational qualification :</p> <p>MATRIC- YEAR-1980 AZAD ACADEMY, ARARIA, BIHAR SCHOOL EXAMINATION BOARD, PATNA</p> <p>(Give details of School/ University education with full form of the certificate/ diploma/ degree/ course) (Name of the School/ College/ University and the year in which the course was completed)</p>					

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3. Details of Immovable assets :

(Note : 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

Sl. No.	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
(i)	Agricultural land Location(s) Survey Number (s)	Chandradei Hayatpur Lahna Hadiya Bangama A/c 340, 341, 342, 344, 352, 353, 366, 367, 368, 369,375,355, 359, 319, 320, 765, 888, 332, 358, 393, 339, 370, 335, 367, 283, 117, 292, 672	Bangama Hayatpur A/c No.- 491, 498, 293, 323, 484, 910, 370, 917	Nil	Nil	Nil
	Area (Total measurement in Acres)	34.39	3.85	-	Nil	Nil
	Whether inherited property (Yes or No)	Yes	Yes	-	-	-
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of land (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the land by way of development construction etc.	-	-	-	-	-
	Approximate Current Market value	-	-	-	-	-
(ii)	Non-Agricultural land Location(s) Survey Number (s)	BASANTPUR KAKORWA SISAUNA MAJKURI A/c 885,12, 313, 292	-	-	-	-
	Area (Total measurement in sq. ft.)	6316.60 Sq. ft.	-	-	-	-
	Whether inherited property (Yes or No)	Yes	-	-	-	-
	Date of purchase in case of self acquired property purchased	1992, 1999	-	-	-	-
	Cost of land (in case of purchase) at the time of purchase	Rs.	-	-	-	-
	Any investment on the land by way of development construction etc.	-	-	-	-	-
	Approximate Current Market value	-	-	-	-	-
(iii)	Commercial Buildings (Including apartments) -Location (s) -Survey number (s)	-	POTHIYA A/C-201	-	-	-
	Built up Area (Total measurement in sq. ft.)	-	9147.60 Sq. ft.	-	-	-
	Voucher inherited property	-	-	-	-	-

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	(Yes or No)	-	No	-	-	-
	Date of purchase in case of self acquired property	-	1995	-	-	-
	Cost of property (incase of purchase at the time of purchase)	-	3000	-	-	-
	Any investment on the property by way of development construction etc.	-	M.R. Oil Agency Maina Pothiya, Palasi Cost-Rs.	-	-	-
	Approximate current market value	-	Rs.	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments) -Location (s) -Survey number(s)	Chandradei A/c No. 339, 379 Basantpur A/c No. 887 City Heart Buddha Marg, Patna Flat No. 503 C Type Flat, Taj Sartaj Group, New Delhi	-	-	--	-
	Area (Total measurement in Sq. ft.)	8097.80 Sq. ft.	-	-	-	-
	Built up Area (Total measurement in sq. ft.)	5897.80 Sq. ft.	-	-	-	-
	Whether inherited property (Yes or No)	Yes	-	-	-	--
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of property (In case of purchase) at the time of purchase)	-	-	-	--	-
	Any investment on the land by way of development, construction etc.,	-	-	-	-	-
	Approximate Current market value for all three residential house	Rs.	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-
(vi)	Total of current market value of (i) to (v) above	Rs.	Rs-	-	-	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note : Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

Sl. No.	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
(i)	Loan or dues to bank/ Financial Institutions (s) Name of Bank or FI Amount outstanding Nature of loan	-	CBI Araria A/c No. 2028050 C.C. General	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name (s) Amount outstanding	-	-	-	-	-

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	Nature of Loan	-	-	-	-	-
	Any Other Liability	-	-	-	-	-
	Grand Total of Liabilities	-	-	-	-	-
(ii)	Government Dues :	-	-	-	-	-
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to department dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones/ mobiles	-	-	-	-	-
	Dues to department dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax dues	-	-	-	-	-
	Wealth tax dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal/ Property Tax Dues	-	-	-	-	-
	Sales tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand Total of all govt. dues	-	-	-	-	-
	GRAND TOTAL OF ALL THE DUES	-	-	-	-	-

(7) Details of profession or occupation :

a. Self

b. Spouse.....

(8) My educational qualification is as under :

MATRIC : YEAR- 1980 AZAD ACADEMY, ARARIA, BIHAR SCHOOL EXAMINATION BOARD, PATNA

(Give details of highest school/ University education wit full form of the certificate/ diploma/ degree course)

Name of the School/ College/ University and the year in which the course was completed.

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the candidate	ABIDUR RAHMAN
2.	Full postal address	Vill+P.O.-Chandradei District-Araria
3.	Number and Name of the constituency and State	49, Araria, Vidhansaha, Bihar
4.	Name of the Political party which set up the candidate (Otherwise write independent)	INDIAN NATIONAL CONGRESS
5.	(a) Number of cases in which conviction order passed (Other than those referred to in Form 26)	Nil
	(b) Total Number of pending cases where the court	Nil

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VERIFICATION

I, the deponent, above named, do hereby verify and declare that the content of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the Day of2026


Deponent